

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

46. C.A. 52/ 2022

IN

C.P. 19/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Chowgule and Company Private Limited

V/s.

Chowgule Shipbuilding Private Limited

SECTION 241-242 of Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
18.07.2023.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)